

TELECOM DISPUTES SETTLEMENT & APPELLATE TRIBUNAL

NEW DELHI

No. 1/Judicial/Misc./TDSAT/2018

Dated:20th April, 2018

NOTICE

This is to inform that the Registrar Court of this Tribunal would not sit on 23rd, 24th & 25th April, 2018. The matters listed on 23rd and 24th April, 2018 before Registrar Court shall be taken up on 26th April, 2018 and the matters listed on 25th April, 2018 shall be taken up on 27th April, 2018. The matters listed under the heading for evidence before Deputy Registrar on 23rd and 24th April, 2018 shall be listed on 26th April and matters listed for evidence on 25th April, 2018 shall be listed on 27th April, 2018, respectively under the heading for "Direction" for assigning fresh date of evidence.


Desk Officer

To,

1. Notice Board.
2. TDSAT's website.
3. PPS to Hon'ble Chairperson, TDSAT.
4. PS to Hon'ble Member-I, TDSAT.
5. PS to Hon'ble Member-II, TDSAT.
6. Secretary to Advisor, TDSAT.
7. Secretary to Director, TDSAT.
8. PPS/Court Master.